## COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NO. 527 OF 2017 IN DFR 1796 OF 2017

Dated: 11<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

TANGEDCO .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Sonakshi Malhar

Mr. Senthil Jagadeesan for R.1

Mr. Kumar Mihir for R-3

## **ORDER**

## IA NO. 527 OF 2017

(Appln. for condonation of delay in filing)

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 26.09.2017 after serving copy on the other side. Rejoinder may be filed within one week thereafter.

List the matter on <u>12.10.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson